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Title : Discussion regarding (i)Serial Bomb blasts in Delhi (ii)Terrorist Violence in Jammu & Kashmir (iii)Naxalite attack in Jehanabad, Bihar and (iv) Naxalite attack on Home Guard Training Centre, Giridih, Jharkhand.

SHRI NIKHIL KUMAR (AURANGABAD, BIHAR): Thank you, Sir. It is just two minutes to six o' clock. Are we going to adjourn?

MR. CHAIRMAN: You can continue tomorrow. You will be on your legs. You can continue tomorrow.

SHRI NIKHIL KUMAR : All right.

We are discussing the four statements laid on the Table of the House by our hon. Minister of State for Home Affairs relating to the terrorist incident in Srinagar, the serial bomb blasts in Delhi and the Jehanabad and Giridih naxalite violence incidents.

To begin with, I must compliment the Delhi Police for solving the serial bomb blast cases speedily and efficiently. The Delhi Police have, in the past decade or so, had a very fine record of investigation of terrorist crimes. This instant case is yet another incident where it has done very well.

While we are on the subject of bomb blast and terrorism, I would like to refer to a point raised by our friends on the other side of the House that we should have had special laws. I think Prof. Vijay Kumar Malhotra had mentioned this. This point had come up earlier also when I had clarified that special laws are all very nice but when we are fighting terrorism the general law that we have at the moment is quite adequate. To support this, I cite only one incident^[m69]t.

The special law was brought about to provide– the police force and the police-investigating agency – the facility of greater police custody for interrogation. Another important facility given to the police was making confessions ...(*Interruptions*)

MR. CHAIRMAN : Nikhil Kumarji, you can continue tomorrow.

SHRI NIKHIL KUMAR : Okay, thank you.

MR. CHAIRMAN: Shri Nikhil Kumar is on his feet. The House stands adjourned to meet on 8th December, 2005 at 11 am.

18.00 hrs.

The Lok Sabha then adjourned till Eleven of the Clock

on Thursday, December 08, 2005/Agrahayana 17, 1927(Saka). [r70]

[r0m1](Cd.by o1)

[R2]pcd

[R3]Fd. by q1.e

[krr4]Fld by r1

[reporter5]Fld by S

[R6] cd/ by t1.h

[R7]cd. by u

[R8]fd by w

[c9]Cont by x1.h

[k10]Ctd by y1.e

[R11]Cd Z

[R12]fd. by 'a2'

[h13]Cd by b2

[snb14]Contd. By c2.e

[bru15]Chinta-cd.

[bru16]Cd. By d2

[mks17] cd. by f2.

[R18]cd by g2

[bts19]contd. by h2.e

[a20] contd. by j2.e

[k21](Cd. by l2)

[r22]Krishnan ctd

[r23]Ctd by m2

[r24]cd. by n2

[R25]cd o2

[R26]Cd. By p

[h27]fd by q2

[r28]Cd by Sh. Jaiswal

[ak29]Cd.. by S3

[KMR30]cd by t3

[R31]cd by u3

[p32]cd. by w3.e

[r33]CONTINUED BY R2

[R34]cd. by s2.e

[kr35]contd by t2

[ak36]cd.. by U2

[KMF37]cd by w2

[R38]fd by x2

[p39]Cd. by y2.e

[k40]Ctd by z2.e

[R41]Cd A3

[r42]Cd. By c3

[bru43]Cd. By e3

[R44]cd by f3

[45]Cd. by g3

[rpm46](Cd.by h3)

[R47]3cd

[48]cd. by k3

[MSOffice49] ctd by l3

[lh50]fd, by m3

[r51]Ctd. by n3

[t52]contd.

[r53]SHRI K.S. RAO CONTINUED

[r54]CONTINUED BY P3

[k55]Ctd by x3.e

[R56]Cd Y3

[MSOffice57] Ctd by a4

[snb58]Contd. By b4.e

[bru59]Ramdoss-cd.

[r60]contd. by D4

[R61]Cd by f4

[c62]Folld by g4.h

[a63] contd. by h4.e

[k64](Cd. by j4)

[r65]Kamal ctd

[r66]Ctd by k4

[r67]Cd. by l4

[lh68]Cd. By m4

[r69]ctd. by n4

[r70] Friday, March 10, 2000/Phalgun 20, 1921 (Saka).